

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.01.2019 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 190 of 2017	D Srinivasulu and Anr. Vs. Dr. Reddy's Laboratories Ltd.	Saurav Roy	Mullapudi Rambabu
2.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. With	M.A. Venkata Subramanian	Arnav Dash
3.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Arnav Dash
4.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Anr.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)
5.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
6.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India with	Nisha Kaur Uberoi	Bindu K. Nair
7.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
8.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. with	M.M. Sharma	Sanyat Lodha-R1
9.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. with	Bhushan V.Mahadik	Sanyat (R-CCI)
10.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. with	Bhushan V.Mahadik	
11.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. with	Bhushan V.Mahadik	

12.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. with	Bhushan V.Mahadik	
13.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. with	Sanjeev Kumar Singh	Sanyat Lodha (R-1)
14.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors.	Sindoora VNL	Sanyat Lodha (R1)

For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	
16.	Comp. App. (AT) (Ins) No. 40 of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd.	Aaditya Pande	
17.	Comp. App. (AT) (Ins) No. 41 of 2019	Gurjeet Singh Johar Vs. Oriental Bank of Commerce & Anr.	Ankita Sinha	
18.	Comp. App. (AT) (Ins) No. 43 of 2019	Roop Kishore Madan Vs. Roopali Agarwal & Anr.	Malini Sud	
19.	Comp. App. (AT) (Ins) No. 44 of 2019	DEB Kumar Majumder & Ors. Vs. State Bank of India	Sreenita Ghoshdastidar	
20.	Comp. App. (AT) (Ins) No. 45 of 2019	TDI Infrastructure Ltd. Vs. Navkar Traders	Aditya Sharma	
21.	Comp. App. (AT) No. 16 of 2019	Wendt (India) Ltd. Vs. Carborundum Universal Ltd. & Ors.	Arunima Kedia	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 769 of 2018	Alloysmin Industries & Ors Vs. Punkaj Jain, R.P, Fenace Auto Ltd & Anr. With	Sanya Kapur	Hitesh Sachar (R-RP)
23.	Comp. App. (AT) (Ins) No. 05 of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Ors.		Hitesh Sachar (R2)
24.	Comp. App. (AT) (Ins) No. 539 of 2018	Paresh C. Shah Vs. Udupi Vasudev Ganesh Nayak & Ors.	Anannya Ghosh	Rohan Agrawal (R-1), J. Kiran (R-SBI)
25.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr.	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)

26.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors.	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
27.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani with	Arjun Asthana	Nakul Mohta-R1
28.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
29.	Comp. App. (AT) (Ins) No. 684 of 2018	Alloysmin Industries Vs. Raman Casting Pvt. Ltd.	Vasu Khera	
30.	Comp. App. (AT) (Ins) No. 738 of 2018	Dingo Ku Vs. Suntech Infra Solutions Pvt. Ltd. &Ors.	Tarun Gulati	Gaurav mitra (R1), Pardeep Dahiya-R2& R3
31.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabnath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	Fanish Kumar Rai

For Hearing (Part Heard)

32.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
33.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
34.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R-Allahabad Bank), Srideepa-R6
35.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
36.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
37.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors With	Smarika Singh	Pawan Sharma
38.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. & Ors.	Anuradha Dutt	Smarika Singh
39.	TA(AT) (Competition) No. 46 of 2017	Chemist & Druggist Association, GOA Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R-3),

	(Old Appeal No. 53/2015)			M.M. Sharma (R-4)
40.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. CCI &Anr.	RuchiVerma	Samar Bansal (R-CCI)

02.00 P.M.

For Hearing

41.	Competition App. (AT) No. 43 of 2018 Part Heard	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. with	KartikNagarkatti	Avinash Sharma (R-CCI)
42.	Competition App. (AT) No. 44 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
43.	Competition App. (AT) No. 45 of 2018 Part Heard	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
44.	Competition App. (AT) No. 46 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
45.	Competition App. (AT) No. 47 of 2018 Part Heard	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. with	Aditi Sharma	Avinash Sharma (R-CCI)
46.	Competition App. (AT) No. 49 of 2018 Part Heard	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-CCI)
47.	Competition App. (AT) No. 56 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
48.	Competition App. (AT) No. 57 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
49.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs.	Malini Sud	Avinash Sharma (R-1)

	Part Heard	Competition Commission of India & Ors. with		
50.	Competition App. (AT) No. 59 of 2018 Part Heard	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
51.	Competition App. (AT) No. 60 of 2018 Part Heard	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
52.	Competition App. (AT) No. 61 of 2018 Part Heard	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
53.	Competition App. (AT) No. 67 of 2018 Part Heard	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. with	Sameer Abhyankar	Avinash Sharma (R-1)
54.	Competition App. (AT) No. 68 of 2018 Part Heard	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
55.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. with	PranjalPrateek	Samar Bansal (R-CCI)
56.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. with	Atul Sharma	Samar Bansal (R-CCI)
57.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
58.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)
59.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
2.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)
3.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA Venkata Subramanian (R-2, GHCL)

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By Order
-sd/-

Registrar